

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI
M.A. No.205 of 2017 (SZ) in

Application No.228 of 2016 (SZ)

Applicant(s)

Respondent(s)

- D.Yugandhar Madan Mohan Rao vs 1. TGV Krishna Reddy,
Former Member of Legislative Council
& Chairman, Committee on
Govt.. Assurances, Andhra Pradesh
Legislative Council, Resident of
Gadevaripalli, Karpudi Mandal,
Guntur District, Andhra Pradesh.
2. The State of Andhra Pradesh
rep. by its Principal Secretary
Dept. Of Mines & Geology
Hyderabad
3. The Director of Mines & Geology
Government of Andhra Pradesh
Hyderabad
4. The Andhra Pradesh Mineral
Development Corpn., rep by its
Vice Chairman & Managing Director
Hyderabad
5. Andhra Pradesh Pollution Control Board,
Rep. by its Member Secretary,
Industrial Estate, Sanath Nagar,
Hyderabad 600016 impleaded as per the
order of the Tribunal dated 02.02.2017
in M.A.No.14 of 2017
6. The Director of Mines Safety, Hyderabad
Region 2,
Gruhakalpa Block II,
Nampally, Hyderabad 500001

Counsel appearing for applicant

Counsel appearing for respondents

M/s.G.Sai Krishna Srinivas
L.G. Sahadevan

M/s.J.Srinivas Mohan for R1
M/s.H.Yasmeen Ali for R2 & R3
M/s.T.Sai Krishnan for R5
M/s.Su.Srinivasan for R6

Application No.228 of 2016 (SZ)

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Respondent(s)

TGV Krishna Reddy
Gadevaripalli
Guntur Dist
Andhra Pradesh

1. The State of Andhra Pradesh
rep. by its Principal Secretary
Dept. Of Mines & Geology
Hyderabad
2. The Director of Mines & Geology
Government of Andhra Pradesh
Hyderabad
3. The Andhra Pradesh Mineral
Development Corpn., rep by its
Vice Chairman & Managing Director
Hyderabad
4. Mr.D.Yugandhar Madhan Mohan Rao,
7-3, Kavuru Post, Chilakaluri
Peta Mandal, Guntur District
impleaded as per the order of the
Tribunal dated 09.12.2016
in M.A.No.258 of 2016
5. Andhra Pradesh Pollution Control Board,
Rep. by its Member Secretary,
Industrial Estate, Sanath Nagar,
Hyderabad 600016 impleaded as per the
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6. The Director of Mines Safety, Hyderabad
Region 2,
Gruhakalpa Block II,
Nampally, Hyderabad 500001

Counsel appearing for applicant

Counsel appearing for respondents

M/s. J.Srinivas Mohan & J.Amirtha
Sarayoo

Mrs. Yasmeen Ali for R1 & R2
M/s.G.Sai Krishna Srinivas
L.G.Sahadevan for R4
Mr.T.Sai Krishnan for R5
Mr.Su. Srinivasan for R6

Note of the Registry	Orders of the Tribunal
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Item No.5

Date: 27th November, 2017

M.A.No.205 of 2017:

This is an application to grant permission to place additional factors, subsequent to the order of the Tribunal dated 19.04.2017. The learned counsel appearing for 3rd respondent seeks time to file objections. Let the objections be filed within two weeks.

Application No.228 of 2016

Learned counsel appearing for the 6th respondent submits that the reply would be filed during the course of the day. Let it be filed before the Registry.

Learned counsel appearing for 5th respondent prays further time. Let the reply be filed within two weeks without failure.

List the matter on 15.12.2017.

....., JM
(Justice M.S.Nambiar)

